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BENCH-I

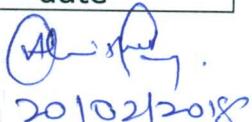
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.59/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	Manorama Engineers Pvt.Ltd.-Vs-ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

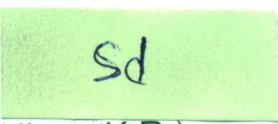
1. ABHISHEK KUMAR PANDEY COMPANY
ACS - 33116 
20/02/2018

ORDER

Ld. C.S. for the Appellant is present.

Heard. Admit. Perused the report of ROC. Appellant may file rejoinder within 15 days from the date of this order.

List on 04.04.2018.



Sd

(Jinan K.R.)
Member (Judicial)



Sd

(V.P. Singh)
Member (Judicial)